NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/108/(IB)/2017

NAME OF THE PETITIONER(S)

: SALLY THOMAS

NAME OF THE RESPONDENT(S)

: INTEGRATED FINANCE CO.LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

<u>ORDER</u>

Counsel for Petitioner absent. Counsel for Respondent also absent. The Registry is directed to issue notice to both of the parties for causing their appearance on the next date of hearing. Put up on 16.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)

ghk